

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 136 of 2013**

**Dated : 10<sup>th</sup> September, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Pradeep Misra  
Mr. Shashank Pandit for R-10  
Mr. M.S. Ramalingam for R-1  
Mr. Alok Shankar for TPDDL  
Mr. R.B. Sharma for R-4,5 & 17

**ORDER**

The Learned Counsel for Respondent No. 7 wants to file reply. He is permitted to file the reply on or before 27.09.2013 after serving copy on the other side.

Post the matter for hearing on **04.10.2013**.

**(Justice Surendra Kumar)  
Judicial Member**

**( Rakesh Nath)  
Technical Member**

Pg/vt